

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS : DELHI

ORDER

Upon selection to the post of Personal Assistant, Group-B (Non-Gaz.), in PB Rs. 9300-34800/- with Grade Pay of Rs. 4600/-, Level-7 (7th CPC) plus other allowances admissible under the rules, following Personal Assistants, who have been accorded relaxation upto 10% mistaken in Skill Test, are hereby taken on the Strength/Pay Roll of this Establishment as Personal Assistant, Group-B, with effect from the date they joined/assumed the duties/charge of the post.

Sl. No.	Roll No.	Empaneled Candidate Supplementary Certificates	Cat.	Name of Official	Father's/Husband's Name	Date of Joining
1.	13280200355	144	UR	Sh. Ajay Kumar Mishra	Sh. Awadesh Mishra	22.12.2022
2.	15320200340	151	UR	Sh. Rohit Negi	Sh. Jagmohan Singh	09.01.2023
3.	13290200086	152	UR	Ms. Kajal Malik	D/o Sh. Sanjay Malik, W/o Sh. Manoj Kumar	12.01.2023
4.	11190200074	156	UR	Ms. Jyoti Chouhal	Sh. Puran Chand	01.02.2023

As per Rule, 21(1) of the Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

The appointments of the aforesaid candidates shall be fortuitous and they shall clear the skill test/shorthand test, as per the prescribed criteria of mistakes upto 4% during the probation period itself, failing which their appointments shall stand terminated without any further notice.

Girish Kathpalla

(GIRISH KATHPALLA)
Principal District & Sessions Judge (HQs)

Delhi 27 FEB 2023

No. 17285 - 325
/Admn.-I/Recit.PA

Dated, the _____

Copy forwarded for information and necessary action to :

1. Ld. Principal District & Sessions Judge, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi / New Delhi.
2. Ld. Principal District & Sessions Judge/Spl. Judge, PC Acr (CBI), Rouse Avenue, New Delhi.
3. Ld. Head of Office, Accounts Branch, Central/Shahdara, THC, Delhi.

4. The Concerned PAO (through Concerned Accounts Branch), Central/SHD, THC/KKD, Delhi.
5. The Officer In-charge, Computer Branch, Tis Hazari Courts, Delhi.
6. PS office to the undersigned.
7. Sr. A.O. (Judl)/Branch In-charge, Promotion Cell, Recruitment Cell, Vigilance Branch, Litigation Branch, Central/SHD, THC/KKD Courts, Delhi.
8. Dealing Assistants, Transfer & Posting/Personal File, Admn. Branch-I (Central), THC, Delhi.
9. Dealing Assistant, ACR Cell, THC, Delhi.
10. Website Committee, THC, Delhi.
11. Branch In-charge, LAYERS/Computer Branch, THC, Delhi.
12. Officials Concerned.

Principal District & Sessions Judge (HQs)
Delhi


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